

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 104
CP No. (IB)- 51/7/JPR/2024
Under Section 7 of IBC, 2016**

In the matter of:

Manasvini Infra Pvt. Ltd.

.... Financial Creditor

Versus

Alankrit Road Developers Pvt. Ltd.

...Corporate Debtor

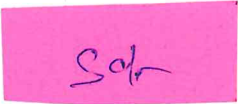
**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Financial Creditor : Arpit Mathur, Adv.

ORDER

Heard Mr. Arpit Mathur, Adv. appearing on behalf of the Petitioner. Issue notice to the Respondent. Learned counsel for the Petitioner shall collect the notice from the Registry and send the same along with complete paper book and a copy of this order immediately to the Respondent at its address by speed post and file affidavit of service along with copy of postal slip and tracking report within 2 weeks. List the matter on 04.09.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

July 16, 2024